

**Government of India
Ministry of Finance
Department of Revenue**

RAJYA SABHA

UNSTARRED QUESTION NO. 4042

TO BE ANSWERED ON TUESDAY, APRIL 3, 2018

CHAITRA 13, 1940 (SAKA)

OUTCOME OF INCOME TAX RAIDS

4042: PROF. M.V. RAJEEV GOWDA:

Will the Minister of Finance be pleased to state:

- a) the number of raids conducted by the Enforcement Directorate and the Income Tax Department, agency-wise, year-wise during the last three years;
- b) the number of investigations initiated, investigations concluded, convictions secured and cases appealed by each agency during this period year-wise; and
- c) the number of investigations and cases pending at the beginning and end of each financial year during this period, agency-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a)

ENFORCEMENT DIRECTORATE

Total number of Searches conducted under the provisions of Prevention of Money Laundering Act (PMLA), 2002 & Foreign Exchange Management Act (FEMA), 1999 for F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

No. of Searches Conducted	F.Y 2015-16	F.Y 2016-17	F.Y 2017-18 (upto February 2018)
Under FEMA	82	196	135
Under PMLA	202	161	570

INCOME TAX DEPARTMENT

The Financial Year-wise Search & Seizure operations conducted for F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

F.Y.	No. of groups searched
2015-16	447
2016-17	1152
2017-18 (till Feb 2018)*	527

* Figures are provisional.

(b)

ENFORCEMENT DIRECTORATE

The number of investigations initiated, investigations concluded under FEMA, 1999 and PMLA, 2002, conviction secured and cases appealed under PMLA, 2002 with respect to Directorate of Enforcement during the F.Ys. 2015-16 to 2017-18 (till February, 2018) are as follows:

	F.Y 2015-16	F.Y 2016-17	F.Y 2017-18 (upto February 2018)
Under FEMA, 1999			
No. of investigations initiated	1516	1993	3369
No. of investigations concluded	1525	1393	1708
There is no provision of conviction under FEMA.			
Under PMLA, 2002			
No. of investigations initiated	111	200	118
No. of investigations concluded	285	307	110
No. of cases in which conviction secured	-	02	02
No. of cases appealed before Appellate Tribunal under PMLA	137	246	298

INCOME TAX DEPARTMENT

The number of convictions secured from F.Ys 2015-16 to 2017-18 (till February, 2018) are as follows:

Financial Year	2015-16	2016-17	2017-18* (upto 28.02.2018)
No. of persons convicted during the year	28	16	45

(c)

ENFORCEMENT DIRECTORATE

The number of PMLA investigation pending at the beginning and at the end of each financial year during the from F.Ys 2015-16 to 2017-18 (till February, 2018) are as follows:

	FEMA		PMLA	
	No. of cases pending at the beginning of Financial year	No. of cases pending at the end of Financial year	No. of cases pending at the beginning of Financial year	No. of cases pending at the end of Financial year
F.Y 2015-16	4434	4425	1326	1152
F.Y 2016-17	4425	5025	1152	1045
F.Y 2017-18 (upto February 2018)	5025	6686	1045	1053